

Central Administrative Tribunal, Lucknow Bench, Lucknow

M.P. No.1723/2005 in Dy. No.2025/ 2005

This the 15th day of September, 2005

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE SHRI S.P. ARYA MEMBER (A)**

1. Pankaj Verma aged about 23 yeas son of late Hanuman r/o 555/Ka/2, Kanosi Manak Nagar, Lucknow.
2. Sant Prasad aged about 57 years son of late Bhagwan Das r/o 551/Ka/347, Sanjay Gandhi Marg, Alambagh, Lucknow.
3. Ram Kirpal aged about 58 years son of Shital Prasad r/o B-2315, Manak Nagar, Lucknow.
4. Shri Shri Ram aged about 57 years son of Ram Narain, Vikram Nagarm Manak Nagar, Lucknow.
5. Raj Kishor aged about 35 years son of Shri Kalloo Village Deo Pur, Post Rajajipuram, H-548/86, Talkatora, Lucknow.

Applicants.

By Advocate: Sri M.A. Siddiqui

Versus

1. Union of India through Director General, RDSO, Lucknow.
2. Director Civil Engineering, RDSO, Lucknow.
3. The Town Engineer, RDSO, Lucknow.

Respondents

By Advocate: Shri S. Lavania.

ORDER(ORAL)

By Hon'ble Shri Shanker Raju, Member (J)

Learned counsel for applicants seeks liberty to withdraw this O.A. to challenge memo dated 15.11.93. Liberty is accorded in accordance with law. O.A. stands dismissed as withdrawn. No costs.


(S.P. ARYA)
MEMBER (A)


(SHANKER RAJU)
MEMBER (J)

HLS/-